

घाटेर खापने टोक बिना है, उसके बिना देश की इन्वीनिवर्ण इन्वस्ट्रीज बन नहीं सकती और इस से ब्राडनेट सेक्टर को बहुत नुकसान होगा।

घन्त में मैं स्पेशल स्केल इन्वस्ट्रीज के बारे में कहना चाहता हूँ। इसकी तरफ सरकार को विचार करना चाहिये, उसको ज्यादा से ज्यादा बढ़ावा देना चाहिये ताकि छोटे छोटे कारखानेदार ऊपर उठ सकें और उन्नति कर सकें।

16.55 hrs.

STATEMENT RE ABOLITION OF EXCISE DUTY ON NEWSPRINT

The Minister of Information and Broadcasting (Shri K. K. Shah): I should like to make the following statement.

To give further relief to the newspaper industry the Government have decided to abolish with immediate effect the excise duty of Rs 50 per metric tonne on Nepa newsprint and the countervailing duty of a similar amount on imported newsprint.

16.55½ hrs.

STATEMENT RE. DEVELOPMENTS IN MADHYA PRADESH

The Minister of Home Affairs (Shri Y. B. Chavan): Mr. Speaker, Sir, in deference to the wishes. . .

— श्री जार्ज करनेन्डीज (इम्बई-दक्षिण) : अध्यक्ष महोदय, मेरा व्यवस्था का प्रश्न है। व्यवस्था का प्रश्न यह है कि जो मामला अभी घाप ले रहे हैं, यह एबजर्नमेंट मोशन के नोटिस के ऊपर ले रहे हैं। हम यह चाहेंगे कि जिनके नाम से एबजर्नमेंट मोशन दिया गया है,

उनकी ओर से यह मामला उठाने दिया जाय और एबजर्नमेंट के रूप में ही इसको लें।

Mr. Speaker: I will come to it.

Shri Y. B. Chavan: In deference to the wishes of the House, I got in touch with the Governor of Madhya Pradesh to ascertain the facts. I received the following message from him:

"Following the defection of 36 Members of the Congress Party in the Assembly, there was an allegation of intimidation and wrongful detention of Members of the Assembly. Two of the signatories to the defection stated that they signed under duress. In view of the state of general tension and abnormality, the Chief Minister requested the Governor to consider proroguing the House for the present. After full consideration of the letter of the Chief Minister and the attendant circumstances, assessing the requirements of correct Parliamentary practice, the Assembly session for the present was prorogued in the interest of proper functioning of the Parliamentary democracy..." (Interruptions)

श्री हुकम चन्द कछवाय (उज्जैन) : वहाँ के राज्यपाल क्या मुख्य मंत्री के गुलाम हैं या कांग्रेस के गुलाम हैं ?

Mr. Speaker: We have got a long way to go. This is not the way.

डा० राम मनोहर लोहिया (कपीज) : क्या आपकी राय में अब बहुत दिन तक विधान सभा बहा खत्म रहेगी ? लांग-वे-टु-गो वा या मतलब है ?

श्री हुकम चन्द कछवाय : यह प्रजातंत्र की हत्या की जा रही है।

पहले एबजर्नमेंट मोशन लिया जाये, उसके बाद स्टेटमेंट होना चाहिये।